

ITEM NO.61 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (Crl.) No(s). 914/2016
STATE OF U.P. Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA AND ANR. Respondent(s)
(with appln. (s) for exemption from filing O.T.)
Date : 24/10/2016 This petition was called on for hearing today.
For Petitioner(s)
Mr Amit Singh, Adv.

Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the petitioner to furnish fresh
addresses of both respondents within two weeks time as
last opportunity. Notices thereafter be issued.
List again on 16.12.2016.

(PAWAN DEV KOTWAL)
Registrar